

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.109 of 2012

Dated : 6th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Faridabad Industries Association & Ors. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Awantika

ORDER

Post the matter for hearing on **17.12.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk